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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 84/(MAH)/2009  
M.A. No. 326/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE PARTIES: Dushyant Patel & Anr.  
V/s.  
Aakash Lavlesh Leisure Pvt. Ltd.

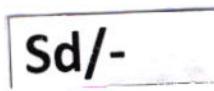
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rishabh Shah Amit Vyas	Counsel for Respondent nos. 3, 5 & 6	
2	Dushyant Patel	Petitioner	

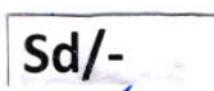
ORDER

MA 326/2017 in TCP 84/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 6.12.2017.

 Sd/-

V. NALLASENAPATHY  
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)